

agriculture, irrigation, power and the social services sectors, including the revised minimum needs programme.

(c) and (d). The West Bengal Government suggested that the guidelines should first be referred to the NDC. It has been explained to the State Government that the NDC having approved the major objectives and generally welcomed the proposals set out in the Draft Plan in furtherance of these objectives, it was now necessary to proceed to the formulation of detailed State Plans, and the guidelines issued by the Commission will facilitate this.

आकाशवाणी के जबलपुर केन्द्र का विस्तार

483. श्री सरय यादव : क्या सूचना और प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आकाशवाणी के जबलपुर केन्द्र का बड़े पैमाने पर विस्तार किया जा रहा है ;

(ख) यदि नहीं, तो सरकार इस पर कब तक विचार करेगी ;

(ग) क्या भविष्य में जबलपुर में दूरदर्शन केन्द्र स्थापित करने का प्रस्ताव है ; और

(घ) यदि नहीं, तो सरकार इस प्रस्ताव पर कब विचार करेगी ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण शर्मा) : (क) और (ख) : जबलपुर में एक स्थायी टाइप-1 स्टूडियो स्थापित करने का प्रस्ताव अगस्त 1978 में शामिल किया गया है।

(ग) और (घ) : सीमित संसाधनों और योजना इसकी निम्न प्राथमिकता

के कारण, दूरदर्शन के विस्तार का प्रस्ताव बाड़े पैमाने पर किया जा रहा है। इसको देखते हुए, जबलपुर में दूरदर्शन केन्द्र स्थापित करने का फिलहाल कोई प्रस्ताव नहीं है। यह बताना भी संभव नहीं है कि इस प्रकार के प्रस्ताव पर कब विचार किया जाएगा।

Lock out in Hindustan Aeronautics Limited

484. SHRIMATI PARVATHI KRISHNAN: Will the Minister of DEFENCE be pleased to state:

(a) whether there was a lock out recently in Hindustan Aeronautics Limited, Lucknow;

(b) if so, the details thereof;

(c) whether this lock out was followed by the workers strike; and

(d) if so, what were the demands of the workers?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHER SINGH): (a) Yes, Sir.

(b) On the 26th May, 1978, a Member of the supervisory staff of the Lucknow Division of Hindustan Aeronautics Ltd., was assaulted by a workman. Following a complaint to the police by the officer, the workman was arrested. Consequent upon the arrest of the workman, the workers of the Division resorted to tool down strike and agitation from 27th May, 1978 and thereafter the situation continued to be tense. As the management of HAL apprehended threat to life and property and found that production activity could not be carried on, they declared lock out of the Division with effect from the mid-night of 4/5th June, 1978.

Subsequently, as a result of a bipartite settlement arrived at between HAL and the workers Union, the lock out was lifted with effect from the first shift on the 19th June, 1978.